GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO. +723 ANSWERED ON 07.02.2022

INFRASTRUCTURE STATUS TO HOTEL INDUSTRY

+723.SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has received any demand to give infrastructure status to the hotel industry in the country;
- (b) if so, the steps taken by the Government in this regard; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (c): Yes, Sir. The Ministry of Tourism has been taking up proposals for grant of infrastructure status to hotel industry with the Department of Economic Affairs (DEA), Ministry of Finance from time to time.

In view of the demand of the hospitality industry and the thrust of the Government on creation of infrastructure including tourism sector, a detailed proposal was sent to the DEA on 23.03.2021, seeking a revision in the definition of infrastructure status granted to the hotel industry.

The Ministry of Finance, after considering the above, added the Exhibition-cum-Convention Centres in the definition of infrastructure vide a Gazette Notification dated 26.04.2021. Now the Harmonized Master List (HML) includes the following components related to tourism infrastructure:-

- **1.** Three-star or higher category classified hotels located outside cities with population of more than 1 million.
- 2. Ropeways and cable cars.
- 3. Exhibition-cum-Convention Centres.
